

Recruitment of SC/ST Candidates in Indian Airlines

1092. SHRI ANADI CHARAN DAS: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of the recruitments made for various posts in Indian Airlines during the period from 1st April, 1987 to 31st January, 1988 and the number of Scheduled Caste and Scheduled Tribe candidates amongst them;

(b) whether any panels of selected candidates have been formed during the said

period and if so, the number of SC and ST candidates on these panels; and

(c) the present position of these panels and how long they are likely to be continued?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) During the period from 1st April, 1987 to 31st January, 1988, recruitment made for various posts in Indian Airlines were as under:—

General Category	Scheduled Castes	Scheduled Tribes	Total
283	63	13	359

(b) Yes, Sir. 179 Scheduled Castes and 28 Scheduled Tribes candidates were kept on various panels.

(c) At present 142 Scheduled Castes and 22 Scheduled Tribes candidates are on the various panels. These panels are valid for a period of two year from the date these panels were drawn.

Ban on Recruitment in Airlines

1093. SHRI ANADI CHARAN DAS: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any ban on recruitment to various posts in Indian Airlines, Air India and International Airports Authority of India;

(b) whether this ban is also applicable to posts reserved for Scheduled Caste/Scheduled Tribe candidates; and

(c) if so, the reasons therefor?

(c). Keeping in view the need for economy in expenditure and conservation of resources in view of acute drought conditions prevailing in the country instructions have been issued to the public sector undertakings under this Ministry that their Board of Directors may create posts as per their requirement in lieu of an equivalent saving in costs and an equal number of posts to be abolished keeping the over all strength of the organisation limited to its present operational strength. There is, however, no specific ban for Scheduled Caste/Scheduled Tribe Candidates. As and when the vacancies are filled, the instructions for reservations are kept in view.

Shortage of Staff in Airlines

1094. SHRI ANADI CHARAN DAS: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is an acute shortage of staff in Air India, Indian Airlines and International Airports Authority of India;

(b) if so, whether the shortage is being met with the recruitment of daily wage/temporary employees; and

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) to

(c) if so, the reasons thereof and the steps taken to overcome this shortage?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) to (c). Sometimes shortage of staff is experienced in certain operational areas of these organisations. Casual/temporary appointments are made in Air India and Indian Airlines to meet the additional and unforeseen operational exigencies. At periodic intervals the staff requirements in operational areas are reviewed and only in cases of significant increase in workloads of continuous nature, additional posts are sanctioned.

Slum Dwellers in Metro-Cities

1095. SHRI VIJAY N. PATIL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether attention of Union Government has been drawn to the problems of squatters and slum dwellers in all big cities in India;

(b) if so, the efforts made for improvement and renovation of existing slums and the lot of squatters in Bombay, Madras, Delhi and Calcutta, during 1986-87 and 1987-88;

(c) whether Government have reviewed the progress of Rupees 100 crore Central Government Project under the Prime Minister's grant for renovation of structures in 21 areas of Bombay; and

(d) if so, the success achieved so far and possibility of extension of Prime Minister's grant to other cities?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b). The Government of India is alive to the situation and provides guidelines to States and coordinates and monitors the efforts of the State Governments. The State sector scheme of Environmental Improvement of

Urban Slums aims at environmental improvement of urban slums by providing basic amenities. Funds are provided in the State Annual Plans and the State Governments formulate and implement appropriate projects in urban slums, including the major metropolitan cities, in accordance with their needs and priorities. Besides, the World Bank assisted Urban Development Projects in operation in Bombay, Calcutta Madras, etc. have also substantial slum upgradation component. Considering the acute conditions in Bombay, it has also been decided to provide a special non-Plan grant of Rs. 100 crores to Government of Maharashtra during 7th Plan for tackling the acute problem of housing and slums in Bombay out of which Rs. 15 crores have already been released.

(c) and (d) The progress of the project in Bombay is being closely monitored by the Central Government through periodical progress reports. Work on the various components has already commenced. Projects in slums are part of the normal programmes of the State Governments under the State Annual Plans. Spl. assistance for Bombay has been granted considering that the city has acute problem of housing and slums that cannot be effectively tackled through normal State sector programmes.

Expansion of Vayudoot as a parallel airline

1096. SHRI VIJAY N. PATIL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Vayudoot is taking the help of Indian Airlines for operational and booking activities;

(b) if so, the time by which Vayudoot is likely to become self-dependent without taking the help of Indian Airlines;

(c) whether Government have any proposal to extend Vayudoot services to neighbouring countries like Indian Airlines; and